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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07.02.2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/18/2016

**NAME OF THE PETITIONER(S)** : Industrial Venture Capital Limited

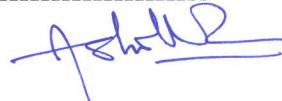
**NAME OF THE RESPONDENT(S)** : Muthur Murugan Mills Limited & 3 others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>
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**REPRESENTATION BY WHOM**

1. R. VIDHYASHANKAR  
R. ASHOK KUMAR } Counsel for Respondents



2. FOR TK Bhashkar  
Priyadarshini N  
Shwetha Vasudevan  
Keeth

counsel for  
Petitioner



**ORDER**

Ms. N. Priyadarshini and Ms. Shwetha Vasudevan, Counsel for petitioners present. Shri R. Vidhyashankar and Shri R. Ashok Kumar, Counsel for Respondents present. Counsel for petitioner sought time for submitting final arguments. Time extended at request. Put up on 27/2/2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)